

Annexure-6

Name of the corporate debtor: M/S. DOOTERIAH & KALEJ VALLEY TEA ESTATES PRIVATE LIMITED; Date of commencement of liquidation: 17/10/2025; List of stakeholders as on: 06/02/2026

List of operational creditors(Government Dues)

(Amount in ₹)

SL No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Directorate of Commercial Tax	West Bengal	26/11/2025	₹ 9,65,07,019	₹ 9,65,07,019	Government Dues	No	No	16.44%	N.A	N.A	₹ -	₹ -	
2	PF Department	Government of India	09/12/2025	₹ 14,30,838	₹ 14,30,838	Government Dues	No	No	0.24%	N.A	N.A	₹ -	₹ -	
3	Asst. Commissioner of Income Tax, Central Circle - 20, New Delhi	New Delhi	12/01/2017	₹ 32,16,41,770	₹ -	Government Dues	No	No		N.A	N.A	₹ -	₹ 32,16,41,770	No fresh claim form submitted during liquidation and the claim submitted during CIRP was kept pending by the RP due to non-availability & non-accessibility of books of accounts and other supplementary documents from Corporate Debtor and an Appeal was filed by Corporate Debtor. The liability is contingent upon the result of the appeal.
4	EPFO-DARJEELING	Government of India	11/09/2018	₹ 70,37,236	₹ 70,37,236	Government Dues	No	No	1.20%	N.A	N.A			
5	EPFO-DARJEELING	Government of India	11/09/2018	₹ 1,66,13,281	₹ 1,66,13,281	Government Dues	No	No	2.83%	N.A	N.A			
				₹ 44,32,30,144	₹ 12,15,88,374				20.71%			₹ -	₹ 32,16,41,770	